

**Prl. Civil Judge Jr.Divn and JMFC**  
**Sri. Vinod Balnaik**  
**PRL. CIVIL JUDGE AND JMFC COURT**  
**Cause List Date: 08-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>02.45 PM to 05.45PM</u></b>				
1	C.C. 87/2012 (STEPS)		Kyathasandra Police Station <b>Vs</b> B.S. Palesh	APP GK
2	C.C. 4373/2012 (EVIDENCE)		State By Kyathsandra P.S <b>Vs</b> Syad Ahamad	A.P.P Asma Kouser
3	C.C. 143/2013 (BODY WARRANT)		Kyathasandra police <b>Vs</b> A2. Gangaraju	A.P.P
4	C.C. 2496/2013 (EVIDENCE)		Kyathasandra Police <b>Vs</b> Krishnamurthy	A.P.P.
5	C.C. 3982/2013 (EVIDENCE)		Kyathasandra Police <b>Vs</b> Ramu	
6	C.C. 4638/2014 (Balance)		H.S.Somashekar <b>Vs</b> Devarajegowda	
7	C.C. 119/2016 (EVIDENCE)		KYATHASANDRA POLICE <b>Vs</b> Karesiddaiah	
8	CrI.Misc.(DVA) 15/2017 (ARGUMENTS) IA/2/2017 IA/3/2017 IA/1/2017		Jayamma <b>Vs</b> M.Kempahanumaiah	S.R.Ramakrishnaiah
9	C.C. 5359/2017 (HEARING)		G.B.Shivakumar <b>Vs</b> Sindhu.T.N.	T.R.Rajendraprasad
10	C.C. 5781/2017 (EVIDENCE)		Kyathasandra PS <b>Vs</b> Rajesh	
11	C.C. 2538/2018 (EVIDENCE)		Kyathasandra Police Station <b>Vs</b> Rajagopal.K.	APP
12	C.C. 3476/2018 (FRAMING OF CHARGE OR PLEA)		Kyathasandra Police Station <b>Vs</b> Shivakumar	Kyathasandra PS
13	C.C. 3792/2018 (EVIDENCE)		Kyathasandra Police Station <b>Vs</b> Venkatesh	Kyathasandra P.S.
14	CrI.Misc. 795/2018 (STEPS)		Assistant Commissioner of commercial Taxes, <b>Vs</b> Tumakur Srivaru Marketing Pvt.Ltd.	ACCT

**Prl. Civil Judge Jr.Divn and JMFC**  
**Sri. Vinod Balnaik**  
**PRL. CIVIL JUDGE AND JMFC COURT**  
**Cause List Date: 08-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
15	C.C. 330/2019 (cross of pw)		T.D. Rajanna <b>Vs</b> H. N. Shivakumar	Sreepathi G.
<b>EVIDENCE ON PROSECUTION</b>				
16	C.C. 2900/2015 (EVIDENCE)		Kyathasandra police <b>Vs</b> Dinesh	
<b>11.00 AM to 02.00PM</b>				
17	C.C. 1383/2011 (warrant to accused)		Kyathasandra police <b>Vs</b> Ananda	APP E N
18	C.C. 3030/2012 (EVIDENCE)		Kyathasandra Police Station <b>Vs</b> Anandappa.G.M.	APP
19	C.C. 4638/2012 (summons to defendent)		Kyathasandra Police Station <b>Vs</b> Kumara	
20	C.C. 2494/2013 (EVIDENCE)		Kyathasandra Police <b>Vs</b> Shivalingaiah	A.P.P.
21	C.C. 4276/2013 (Objections)		Branch Manager <b>Vs</b> ManjunathK	
22	C.C. 4114/2014 (EVIDENCE)		Kyathasandra Police Station <b>Vs</b> Leelavathamma	APP
23	C.C. 6108/2014 (EVIDENCE)		Kyathasandra Police Station <b>Vs</b> Ramakrishna	APP
24	C.C. 3032/2015 (EVIDENCE)		Kyathasandra Police Station <b>Vs</b> Maruthi	
25	C.C. 2288/2016 (BODY WARRANT)		CPIKYATHASANDRA CIRCULE <b>Vs</b> Ramachandranalgi	
26	C.C. 4072/2017 (EVIDENCE)		Kyathasandra PS <b>Vs</b> Thimmaraju	
27	C.C. 6159/2017 (EVIDENCE)		G.Badraradhya <b>Vs</b> A.N.Vinayaka	K.Maruthi
28	C.C. 6497/2017 (Cross of P.W)		Kyathasandra Police Station <b>Vs</b> Sagar P.S.	
29	CrI.Misc. 401/2018 (EVIDENCE)		Narayanappa <b>Vs</b> The Deputy Tahsildar	Nagabhushan K.M.

**Prl. Civil Judge Jr.Divn and JMFC**  
**Sri. Vinod Balnaik**  
**PRL. CIVIL JUDGE AND JMFC COURT**  
**Cause List Date: 08-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
30	C.C. 3553/2018 (warrant to accused)		Ramamurthy.D. <b>Vs</b> Latha	K.C.Venkatesh
31	C.C. 3899/2018 (EVIDENCE)		Kyathasandra Police Station <b>Vs</b> Srinivas K.R	Kyathsandra PS
32	CrI.Misc.(DVA) 14/2019 (APPEARANCE OF PARTY)		Reshma Banu <b>Vs</b> Sadiq Pasha	M.S. Chandrashekaraiiah
33	CrI.Misc. 575/2020 (ORDERS)		Sannaiah <b>Vs</b> The Deputy Thasildhar	K Mohan kumar
<b>PAPER PUBLICATION</b>				
34	CrI.Misc. 597/2020 (SUMMONS)		Huchappa C <b>Vs</b> Tahsildar	K N Kumaraswamy
<b>Cases listed below are adjourned due to Covid 19</b>				
35	C.C. 2574/2013 (warrant to accused)	<b>15-02-2021</b>	Kyathasandra Police <b>Vs</b> S. Babujan	A.P.P.
36	C.C. 3994/2014 (warrant to accused)	<b>15-02-2021</b>	Kyathasandra Police Station <b>Vs</b> Narasimhamurthy	APP
37	C.C. 4704/2014 (warrant to accused)	<b>15-02-2021</b>	N.E.P.S. <b>Vs</b> Gangaraju	A.P.P.
38	C.C. 149/2015 (warrant to accused)	<b>15-02-2021</b>	H.N.Suresh <b>Vs</b> Lakshmikanthaiah	
39	C.C. 497/2015 (warrant to accused)	<b>15-02-2021</b>	Kyathasandra Police <b>Vs</b> Sameer Ahamed Baig	
40	C.C. 582/2015 (BODY WARRANT)	<b>15-02-2021</b>	Kyathasandra Police <b>Vs</b> Vajid	
41	C.C. 993/2015 (warrant to accused)	<b>15-02-2021</b>	Kyathasandra police <b>Vs</b> Sameerahamed beg	
42	C.C. 3467/2015 (summons to accused)	<b>15-02-2021</b>	Kyathasandra police <b>Vs</b> Syed Thofik	
43	C.C. 4447/2015 (warrant to accused)	<b>15-02-2021</b>	Kyathasandra police <b>Vs</b> Manjunatha @ Manja	
44	C.C. 4607/2015 (warrant to accused)	<b>15-02-2021</b>	Kyathasandra PS <b>Vs</b> Govindappa	

**Prl. Civil Judge Jr.Divn and JMFC**  
**Sri. Vinod Balnaik**  
**PRL. CIVIL JUDGE AND JMFC COURT**  
**Cause List Date: 08-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
45	C.C. 6233/2015 (warrant to accused)	<b>15-02-2021</b>	Kyathasandra Police Station <b>Vs</b> Manjunatha	
46	C.C. 6700/2015 (/0000) (summons to accused)	<b>15-02-2021</b>	KYATHASANDRA POLICE <b>Vs</b> Amarendra Dubi	
47	C.C. 448/2016 (warrant to accused)	<b>15-02-2021</b>	Kyathasandra P.S. <b>Vs</b> Sridhara	
48	C.C. 2824/2016 (warrant to accused)	<b>15-02-2021</b>	Kyathasandra Police <b>Vs</b> Venkataswamaiah	
49	C.C. 2826/2016 (summons to accused)	<b>15-02-2021</b>	Kyathasandra Police <b>Vs</b> Farooq Shekh	
50	C.C. 3118/2016 (EVIDENCE)	<b>15-02-2021</b>	Kyathasandra Police <b>Vs</b> Yathish G.K	
51	C.C. 4611/2016 (summons to accused)	<b>15-02-2021</b>	Kyathasandra PS <b>Vs</b> Siddarameshwara.H.S.	APP
52	C.C. 5913/2016 (warrant to accused)	<b>15-02-2021</b>	Kyathasandra PS <b>Vs</b> Karthik.R @ Karthik.R.	
53	C.C. 1689/2017 (SUMMONS)	<b>15-02-2021</b>	Kyathasandra PS <b>Vs</b> Manjunatha.B.R.	
54	P.C.R. 320/2017 (SWORN STATEMENT)	<b>15-02-2021</b>	Honnadasewgowda <b>Vs</b> Gangabyraiah alias Gangabyrappa	
55	C.C. 4262/2017 (EVIDENCE)	<b>15-02-2021</b>	Kyathasandra Police <b>Vs</b> Gowtham	
56	C.C. 5784/2017 (warrant to accused)	<b>15-02-2021</b>	Kyathasandra PS <b>Vs</b> Keshava	
57	C.C. 5788/2017 (EVIDENCE)	<b>15-02-2021</b>	Kyathasandra Police Station <b>Vs</b> Palanethraiah	
58	C.C. 6400/2017 (summons to accused)	<b>15-02-2021</b>	Kyathasandra Police Station <b>Vs</b> Shivaraju	
59	P.C.R. 340/2018 (Await Report)	<b>15-02-2021</b>	Narasayya <b>Vs</b> Nanda alias Nandakumar	M. Sudeendra Kumar

**Prl. Civil Judge Jr.Divn and JMFC**  
**Sri. Vinod Balnaik**  
**PRL. CIVIL JUDGE AND JMFC COURT**  
**Cause List Date: 08-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
60	C.C. 3352/2018 (warrant to accused)	<b>15-02-2021</b>	R.Nanjunda Swamy <b>Vs</b> M.Krishnappa	N.H.Honnappa
61	C.C. 4153/2018 (summons to witness)	<b>15-02-2021</b>	Kyathasandra Police Station <b>Vs</b> Ramachandra M R	Kyathsandra PS
62	C.C. 4993/2018 (NOTICE TO SURETY)	<b>15-02-2021</b>	Shivakuamr <b>Vs</b> Shivakuamr	Mines and Geology
63	C.C. 5991/2018 (STEPS)	<b>15-02-2021</b>	Jana Nidhi Credit Souharda Co- Operative limited <b>Vs</b> Lakshminarasimayya	Jagadeeshkumar.V.
64	C.C. 95/2019 (summons to accused)	<b>15-02-2021</b>	Kyathasandra Police Station <b>Vs</b> Sumith Kumar Guptha	APP
65	P.C.R. 115/2020 (HEARING)	<b>15-02-2021</b>	Smt Mary Elizabeth <b>Vs</b> Vijay R	K Nethravathi
66	P.C.R. 207/2020 (SWORN STATEMENT)	<b>15-02-2021</b>	J Shivaraj <b>Vs</b> Maruthi	C S Kumaraswamy
67	C.C. 1641/2020 (summons to accused)	<b>15-02-2021</b>	Kyathasandra Police station <b>Vs</b> Suryakantha M Hubballi	APP
68	P.C.R. 383/2020 (SWORN STATEMENT)	<b>15-02-2021</b>	Latha Devi <b>Vs</b> Vishal Alias Vishal M Kumar	Satheesh H
69	P.C.R. 384/2020 (SWORN STATEMENT)	<b>15-02-2021</b>	M/S K S Agro Chemicals <b>Vs</b> Junjar Khad Beej Bhandar	Ramakrishnaiah S R
70	P.C.R. 415/2020 (SWORN STATEMENT)	<b>15-02-2021</b>	D S Rudraiah <b>Vs</b> Likith	T N Ajay
71	P.C.R. 416/2020 (FIRST HEARING)	<b>15-02-2021</b>	H Doddaiah <b>Vs</b> Likith	T N Ajay
72	P.C.R. 417/2020 (FIRST HEARING)	<b>15-02-2021</b>	Mohan R <b>Vs</b> Thirumalesh	B Somashekhara
73	C.C. 3888/2020 (summons to accused)	<b>15-02-2021</b>	Kyathasandra Police Station <b>Vs</b> Shivaramu	APP
74	C.C. 3987/2020 (NOTICE TO SURETY)	<b>15-02-2021</b>	Kyathasandra Police Station <b>Vs</b> Udayakumar Alias Udaya	APP

**Prl. Civil Judge Jr.Divn and JMFC**  
**Sri. Vinod Balnaik**  
**PRL. CIVIL JUDGE AND JMFC COURT**  
**Cause List Date: 08-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>02.45 PM to 05.45PM</u></b>				
1	O.S. 958/2013 (HEARING) IA/1/2013		Narasamma <b>Vs</b> Shettalamma	C.S.Kumaraswamy
2	O.S. 205/2016 (HEARING) IA/1/2016		Hemalatha <b>Vs</b> Siddalakshamma	B.G.Ningaraja
3	EX 133/2019 (HEARING)		Leelavathi. A <b>Vs</b> S.M. Lingappa	N. Basavaraju
4	O.S. 702/2020 (summons to defendent) IA/1/2020		Manjula <b>Vs</b> H C Siddaraju	G Virupakasha
<b><u>11.00 AM to 02.00PM</u></b>				
5	O.S. 680/2013 (HEARING) IA/1/2013		Doddakempaiah <b>Vs</b> Chikkamma	G.B. Ravi Shankar
6	O.S. 195/2015 (STEPS) IA/1/2015		Chikkegowda <b>Vs</b> Mariyannaa	Shivabasappa.BA
7	O.S. 907/2016 (HEARING)		Thimmakka <b>Vs</b> Govindappa	M.Sundheendra Kumar
8	O.S. 218/2020 (summons to defendent) IA/1/2020		Nagarathamma <b>Vs</b> Chandrashekhara	Lunhappa
9	O.S. 723/2020 (summons to defendent) IA/1/2020		H G Shabeena Banu <b>Vs</b> C Renukaiah	Ananda V
10	O.S. 754/2020 (FIRST HEARING)		Ramaiah <b>Vs</b> Lalithamma	L Narasimhamurthy

**Prl. Civil Judge Jr.Divn and JMFC**  
**Smt.Manju S**  
**I ADDL. CIVIL JUDGE AND JMFC**  
**Cause List Date: 08-12-2020**

---

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
		<b><u>11.00 AM to 02.00PM</u></b>		
1	C.C. 2124/2007 (cross of dw)		Manjula <b>Vs</b> Ravindrakumar Reddy	GN  SKM
2	C.C. 2125/2007 (cross of dw)		Manjula <b>Vs</b> Ravindrakumar Reddy	G.Nagaraj  S.K.Mallikarjuna
3	C.C. 2126/2007 (cross of dw)		Manjula <b>Vs</b> Ravindrakumar Reddy	T.Hanumanthaiah  S.K.Mallikarjuna
4	C.C. 2086/2008 (warrant to accused)		Rural P.S. <b>Vs</b> Phyroze	APP  BSS

**Prl. Civil Judge Jr.Divn and JMFC**  
**Smt.Manju S**  
**I ADDL. CIVIL JUDGE AND JMFC**  
**Cause List Date: 08-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>11.00 AM to 02.00PM</u></b>				
1	O.S. 783/2007 (ORDERS)		Chikkaveeraiah <b>Vs</b> Kempamma	MM BCSK
2	O.S. 628/2008 (ARGUMENTS)		M.V.Nagarathna <b>Vs</b> Lakshmiddevamma	C.H B.N.R
3	O.S. 535/2009 (ARGUMENTS)		KEMPAMMA D.O GANGANNA. AND OTHERS. <b>Vs</b> Chikkaveeraiah	
4	O.S. 112/2010 (NOTICE)		Padmambika <b>Vs</b> Shankaramma	T.R.R D.P.K
5	O.S. 1227/2011 (EVIDENCE)		Shivanna <b>Vs</b> Puttabheemaiah	E.Hanumantharayappa
6	O.S. 442/2013 (DEFENCE EVIDENCE)		T.N. Kempanarsamma <b>Vs</b> Union of India	G. Sajjad Ahmed
7	O.S. 844/2013 (EVIDENCE) IA/1/2013		K.N.Lakhminarasimhaiah <b>Vs</b> Bheemaiah	H.V.Ranganatha Reddy
8	O.S. 594/2014 (FOR SETTELEMENT) IA/1/2014		Sharadamma <b>Vs</b> Dodda Arasaiah.A.	B.Shafiulla Khan
9	O.S. 808/2014 (HEARING) IA/1/2014		J.S.Manjula <b>Vs</b> J.Siddappa	P.K.Manjunatha
10	O.S. 762/2015 (For Classification) IA/1/2015		Mudlaiah <b>Vs</b> Venkatesh	H.Kemparaju
11	O.S. 987/2016 (HEARING) IA/1/2016 IA/2/2016		M.K.Nagesh <b>Vs</b> Siddagangamma	S.D.N.Prasad
12	O.S. 524/2017 (EVIDENCE) IA/1/2017		Uday Kumar.H.P. <b>Vs</b> Suresha	Syed Muzammil Pasha
13	O.S. 795/2017 (STEPS) IA/1/2017 IA/2/2017		P.Lakshmikantha Joshi <b>Vs</b> Sreenivasaiah	P.Shivananjappa
14	O.S. 50/2018 (EVIDENCE) IA/1/2018		M.R. Udaya <b>Vs</b> Rooji	Giriraju H.S.
15	O.S. 158/2018 (STEPS) IA/1/2018		Sulthana Begum <b>Vs</b> Pyare	Harinath.T.S.



**Prl. Civil Judge Jr.Divn and JMFC**  
**Smt.Manju S**  
**I ADDL. CIVIL JUDGE AND JMFC**  
**Cause List Date: 08-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
16	O.S. 921/2018 (Comply the Order) IA/1/2018		Mannakka <b>Vs</b> Chikkaobalaiah	Shankar S
17	O.S. 471/2019 (HEARING)		Iqbal Pasha <b>Vs</b> B.N. Ramesh	K. Borappa
18	O.S. 589/2019 (Written statement and objection) IA/1/2019		H.D.Anand Kumar <b>Vs</b> Mohamad Nazir	C.N.Hanumantharaju
19	O.S. 660/2019 (STEPS)		N.K. Vishwanatha Gupta <b>Vs</b> Vinod Kamasamudram	K. Basavaraju
20	O.S. 844/2019 (AWAIT SUMMONS AND NOTICE) IA/1/2019 IA/2/2019		Meena <b>Vs</b> Bhoomesh	K.C. Rajanna
<b>Cases listed below are adjourned due to Covid 19</b>				
21	O.S. 484/2000 (Await Report)	<b>24-02-2021</b>	M.A.Naganna @ Nagaraju <b>Vs</b> K.Rajanna	KSJ BSY
22	O.S. 832/2007 (STEPS)	<b>24-02-2021</b>	N.Nanjappa <b>Vs</b> Yallamma	N B
23	EX 67/2008 (Await Report)	<b>24-02-2021</b>	Abdul Khaleel <b>Vs</b> Jayaramaiah-dead	MM GV
24	O.S. 394/2010 (EVIDENCE)	<b>24-02-2021</b>	K.V.Ramachandra <b>Vs</b> Kumbhiswamy	A.M.Krishnamurthy
25	O.S. 393/2010 (For amendment)	<b>24-02-2021</b>	K.V.Ramachandra <b>Vs</b> Kumbiswamy	RPK KSJ-DPK-GSN
26	O.S. 395/2010 (For amendment)	<b>24-02-2021</b>	K.V. Ramachandra <b>Vs</b> Kumbhiswamy	R.P.K. K.S.J.
27	O.S. 1022/2010 (EVIDENCE)	<b>24-02-2021</b>	Venkatesh <b>Vs</b> Lalithamma	DPK TRR
28	O.S. 525/2011 (NOTICE) IA/1/2011 IA/2/2011	<b>24-02-2021</b>	H.S. RASHMI <b>Vs</b> Lingamma	R. THIPPESWAMY
29	O.S. 764/2011 (FOR SETTELEMENT)	<b>24-02-2021</b>	Lingappa <b>Vs</b> Vijaya	NM DJ

**Prl. Civil Judge Jr.Divn and JMFC**  
**Smt.Manju S**  
**I ADDL. CIVIL JUDGE AND JMFC**  
**Cause List Date: 08-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
30	O.S. 1500/2011 (EVIDENCE)	<b>24-02-2021</b>	Sharadamma <b>Vs</b> Parvathamma	
31	O.S. 939/2011 (Cross of D.W)	<b>24-02-2021</b>	sIDDAGANAGMMA <b>Vs</b> Jayamma	B.Eraiah
32	O.S. 42/2012 (HEARING)	<b>24-02-2021</b>	Narasamma <b>Vs</b> Veerbhadrariah	
33	O.S. 86/2012 (HEARING)	<b>24-02-2021</b>	Arunkumar <b>Vs</b> Manager	D.P. Kirankumar JP
34	O.S. 929/2012 (EVIDENCE) IA/1/2012	<b>24-02-2021</b>	Rangamma <b>Vs</b> N K Seebaiiah	H C Kumaraswmy
35	O.S. 984/2012 (EVIDENCE) IA/1/2012	<b>24-02-2021</b>	Lakshamma <b>Vs</b> Darmesha	H.V.Ranganatha Reddy
36	O.S. 1008/2012 (Objections) IA/1/2012	<b>24-02-2021</b>	Ramakka <b>Vs</b> Narasimhaiah	A.M.Krishnamurthy
37	O.S. 1034/2012 (EVIDENCE) IA/1/2012 IA/2/2012	<b>24-02-2021</b>	Maqsood Ahamed <b>Vs</b> Hanumanthaiah	H.S.B.Rudraiah
38	O.S. 1178/2012 (HEARING) IA/1/2012	<b>24-02-2021</b>	Ganganna <b>Vs</b> Puttabyaiah	B.S.Yogeesh
39	O.S. 862/2013 (HEARING)	<b>24-02-2021</b>	G.Nandini <b>Vs</b> Vijaya @ Vijayamma	V.Somashekara
40	O.S. 132/2014 (HEARING)	<b>24-02-2021</b>	K.Doddaiah <b>Vs</b> B.K.Doreswamy	Y.Hemantharaju
41	O.S. 224/2014 (cross of pw) IA/1/2014	<b>24-02-2021</b>	Honnagangamma <b>Vs</b> G.V.Sathyanarayana	Vijaya.D.
42	O.S. 426/2014 (EVIDENCE) IA/1/2014	<b>24-02-2021</b>	Smt. Jalaja <b>Vs</b> Puttarevanna	K.Gundegowda
43	O.S. 880/2014 (HEARING) IA/1/2014	<b>24-02-2021</b>	K.N. Jayanna <b>Vs</b> Narasappa	
44	O.S. 907/2014 (EVIDENCE) IA/1/2014	<b>24-02-2021</b>	Mahalakshmi <b>Vs</b> Lingegowda	Giriraj.H.S.

**Prl. Civil Judge Jr.Divn and JMFC**  
**Smt.Manju S**  
**I ADDL. CIVIL JUDGE AND JMFC**  
**Cause List Date: 08-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
45	O.S. 920/2014 (LIST OF WITNESS AND DOCUMENTS) IA/1/2014	<b>24-02-2021</b>	Jayamma <b>Vs</b> S.K.Lingaraju	S.M.Manjunath
46	O.S. 965/2014 (STEPS) IA/1/2014	<b>24-02-2021</b>	Bharath.N.D. <b>Vs</b> Doddarangaiah @ Rajanna	A.T.Veeranarayana
47	O.S. 1082/2014 (STEPS)	<b>24-02-2021</b>	Nagappa Alias Naganna <b>Vs</b> Kumaraiah	D.A.Rajesha Gupta
48	EX 16/2015 (Enquiry)	<b>24-02-2021</b>	R.Shivanna <b>Vs</b> Byatappa	R.Shivarama
49	O.S. 309/2015 (STEPS)	<b>24-02-2021</b>	Bommaiah <b>Vs</b> Gopilinge Gowda	R.Nagesh Rao Gaikwad
50	O.S. 370/2015 (EVIDENCE) IA/1/2015	<b>24-02-2021</b>	Gowramma <b>Vs</b> Government of Karnataka	H.g.Narasimhamurthy
51	O.S. 805/2016 (EVIDENCE) IA/1/2016	<b>24-02-2021</b>	T.D.Kumara <b>Vs</b> Jalajakshi	T.N.Narayanaswamy
52	EX 61/2017 (SUMMONS)	<b>24-02-2021</b>	T.J.Basavaraju <b>Vs</b> Umesh	S.K.Mallikarjuna
53	EX 62/2017 (Balance)	<b>24-02-2021</b>	Sundararamu.D.R. <b>Vs</b> T.R.Anandappa	R.V.Doddashanaiah
54	O.S. 909/2017 (EVIDENCE)	<b>24-02-2021</b>	H.Ramachandraiah <b>Vs</b> Thimmaiah	K.H.Harikumar
55	EX 73/2017 (Objections)	<b>24-02-2021</b>	State Bank of India <b>Vs</b> Shivakumar.D.R.	Mohammed Afroze Ahamed
56	O.S. 985/2017 (STEPS) IA/1/2017 IA/2/2017	<b>24-02-2021</b>	Syed Mohsin <b>Vs</b> Syed Kareem	B.G.Gowrishankar
57	O.S. 851/2018 (summons to defendent)	<b>24-02-2021</b>	The Federal Bank Ltd., <b>Vs</b> Lingaraju.H.L.	Balakrishna Bhat M
58	O.S. 886/2018 (HEARING) IA/1/2018 IA/2/2018	<b>24-02-2021</b>	Nataraju S <b>Vs</b> M/S Shriram Transport Finance- Company Ltd.	Suresha
59	O.S. 31/2019 (SUMMONS) IA/1/2019	<b>24-02-2021</b>	G.R. Nanjappa <b>Vs</b> Veeranna	Narasaraju H.G.

**Prl. Civil Judge Jr.Divn and JMFC**  
**Smt.Manju S**  
**I ADDL. CIVIL JUDGE AND JMFC**  
**Cause List Date: 08-12-2020**

---

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
60	O.S. 36/2019 (AWAIT SUMMONS AND NOTICE) IA/1/2019	<b>24-02-2021</b>	D.M. Abdul Khadeer <b>Vs</b> Iliyaz Pasha	Venkatesh C
61	EX 38/2019 (NOTICE)	<b>24-02-2021</b>	M/S Shriram Chits (Karnataka) Pvt. Ltd., <b>Vs</b> Shayubur Rehaman	Thippeswamy K.H.

---

**Prl. Civil Judge Jr.Divn and JMFC**  
**Smt.Tejashwini Sogalad**  
**II ADDL. CIVIL JUDGE AND JMFC**  
**Cause List Date: 08-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>02.45 PM to 05.45PM</u></b>				
1	C.C. 2060/2011 (NOTICE)		Asst.Director of Factories <b>Vs</b> K.S.Girish	State  NB
2	C.C. 2736/2013 (SUMMONS)		MS. Shriram Transport Finance Co., Ltd., <b>Vs</b> Saleem Khan	J.B. Sannamarappa
3	C.C. 2737/2013 (NOTICE)		MS. Shriram Transport Finance Co., Ltd., <b>Vs</b> Syed Amjed	J.B. Sannamarappa
4	C.C. 2894/2013 (NOTICE)		Umashankar. K. <b>Vs</b> Shreedhara Murthy	J.B. Sannamarappa
5	C.C. 3087/2013 (NOTICE)		MS. Shriram Transport Finance Co., Ltd., <b>Vs</b> H.G. Somashekhar	N.V. Naveen Kumar
6	C.C. 4096/2013 (ACCUSED STATEMENT u/s 313 CrPC)		Shankara Naranayan <b>Vs</b> Imthiyaz Ahamed	Sridhara babu N.
7	CrI.Misc. 1348/2016 (warrant to accused)		Sumotto by court <b>Vs</b> S.Devaraja Rao	
8	C.C. 166/2020 (SUMMONS)		M/s Margadarshi chits pvt ltd. <b>Vs</b> Mr.Mahaboob Basha.M.	Renukaiah
9	CrI.Misc. 129/2020 (SUMMONS)		Hanumantharayappa <b>Vs</b> The Deputy Tahasildar	M Mallikarjunaiah
10	C.C. 826/2020 (SUMMONS)		Bhagyamma <b>Vs</b> Chikkanarasaiah	Dhananjana Reddy
11	C.C. 827/2020 (FIRST HEARING)		Famous Foam and Mattress Pvt Ltd <b>Vs</b> Orange Mattresses Co.	T. H. Manjunath
12	C.C. 915/2020 (summons to accused)		Asif Pasha <b>Vs</b> Mourya Kumar	M. Shafiulla Khan
13	C.C. 916/2020 (summons to accused)		V.B. Shashidhara <b>Vs</b> Ramalingegowda	B.N.N Puttanarasareddy

**Prl. Civil Judge Jr.Divn and JMFC**  
**Smt.Tejashwini Sogalad**  
**II ADDL. CIVIL JUDGE AND JMFC**  
**Cause List Date: 08-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
14	CrI.Misc. 173/2020 (SUMMONS)		Siddagangaiah <b>Vs</b> The Deputy Tahasidar	Shivarajkumar P L
15	C.C. 1089/2020 (summons to accused)		Rajeshwari <b>Vs</b> B. Madhava Murthy	R.P.Prakash
<b>11.00 AM to 02.00PM</b>				
16	C.C. 1396/2002 (EVIDENCE)		Excise Police <b>Vs</b> Govindaraju.V.	APP NB
17	C.C. 1934/2006 (Await Report)		Excise Police <b>Vs</b> Shivaramaiah	A.P.P.
18	C.C. 1996/2006 (Await Report)		State By Excise P.S <b>Vs</b> D.Ranganath	A.P.P
19	C.C. 745/2010 (warrant to accused)		State By Town P.S <b>Vs</b> Shekhar @ Chandrashekhar	A.P.P K.S.Basavaraju
20	C.C. 3757/2011 (ARGUMENTS)		Traffic police <b>Vs</b> Rangaswamy H	Asst.Public Prosecutor
21	C.C. 783/2012 (warrant to accused)		Kora Police <b>Vs</b> Jeevan	
22	C.C. 2261/2013 (ARGUMENTS)		Kora Police <b>Vs</b> P. Shivakumar	A.P.P.
23	C.C. 4452/2013 (FURTHER ARGUMENTS)		Kora police <b>Vs</b> Gangaraju	APP
24	C.C. 2861/2014 (EVIDENCE)		Traffic Police Station <b>Vs</b> Jabhiullakhan	
25	C.C. 5422/2014 (ARGUMENTS)		Venkatesh <b>Vs</b> Chandra.P	
26	C.C. 2336/2015 (EVIDENCE)		Traffic east PS <b>Vs</b> Muralidhar	
27	C.C. 163/2020 (EVIDENCE)		shriram transports finance co <b>Vs</b> Geethamba.C.M.	Lokesh T H
28	C.C. 828/2020 (EVIDENCE)		Venkatesh. C <b>Vs</b> Harish. Y	N. Mohammed Akbar

**Prl. Civil Judge Jr.Divn and JMFC**  
**Smt.Tejashwini Sogalad**  
**II ADDL. CIVIL JUDGE AND JMFC**  
**Cause List Date: 08-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
29	CrI.Misc. 166/2020 (SUMMONS)		Rajashekharaiiah <b>Vs</b> The Deputy Thasildar	K S Prabhu
30	P.C.R. 542/2020 (FIRST HEARING)		Vanajakshi <b>Vs</b> Chikkanna	T V Krishnamurthy
31	CrI.Misc. 664/2020 (FIRST HEARING)		Women Police station <b>Vs</b> Shivu	APP
<b>Cases listed below are adjourned due to Covid 19</b>				
32	C.C. 1582/2011 (warrant to accused)	<b>10-03-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	Excise Police <b>Vs</b> Hanumantharayappa	YSR
33	C.C. 3856/2011 (warrant to accused)	<b>10-03-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	Kora Police <b>Vs</b> Renukamma	A P P
34	C.C. 3938/2012 (warrant to accused)	<b>10-03-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	Traffic police <b>Vs</b> Mohanraj S.	APP HB
35	C.C. 1639/2013 (warrant to accused)	<b>10-03-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	Excise Police <b>Vs</b> Rangaswamy	A.P.P.
36	C.C. 3626/2013 (warrant to accused)	<b>10-03-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	Town police <b>Vs</b> Panduranga	APP
37	C.C. 6861/2015 (EVIDENCE)	<b>11-03-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	Town Police <b>Vs</b> Inthiyaz	
38	C.C. 6862/2015 (EVIDENCE)	<b>11-03-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	Town Police <b>Vs</b> Lokesh	
39	C.C. 193/2016 (EVIDENCE)	<b>11-03-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	Kora police <b>Vs</b> Mariyappa. R	
40	C.C. 1879/2016 (FOR PLEA)	<b>11-03-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	Suresh Kumar.S.N. <b>Vs</b> Gowtham.S	L.N.M.
41	C.C. 3330/2016 (BODY WARRANT)	<b>11-03-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	Kora Police <b>Vs</b> Usman pasha	
42	C.C. 3331/2016 (BODY WARRANT)	<b>11-03-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	Kora Police <b>Vs</b> Usman Pasha	
43	C.C. 3530/2016 (EVIDENCE)	<b>11-03-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	Kora <b>Vs</b> khusthar Unnisa	

**Prl. Civil Judge Jr.Divn and JMFC**  
**Smt.Teashwini Sogalad**  
**II ADDL. CIVIL JUDGE AND JMFC**  
**Cause List Date: 08-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
44	C.C. 4350/2016 (EVIDENCE)	<b>11-03-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	Traffic Police <b>Vs</b> Amith Gowr	
45	C.C. 4726/2016 (EVIDENCE)	<b>11-03-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	Traffic police <b>Vs</b> Mahesh Kumar. M.R.	
46	C.C. 5038/2016 (FOR PLEA)	<b>11-03-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	Traffic Police <b>Vs</b> Kallesh.S.Angadi	
47	C.C. 5989/2015 (FOR HBC)	<b>12-03-2021</b> <b>(02.45 PM to</b> <b>05.45PM)</b>	Kora Police <b>Vs</b> Ravi	
48	C.C. 106/2017 (FOR PLEA)	<b>12-03-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	Kora Police <b>Vs</b> Manjunatha @ Manju	
49	C.C. 1011/2017 (FRAMING OF CHARGE OR PLEA)	<b>12-03-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	Kora PS <b>Vs</b> Abdul Jaleel	
50	C.C. 3485/2018 (EVIDENCE)	<b>12-03-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	Traffic Police Station <b>Vs</b> Jagadish	Traffic Police Station
51	C.C. 385/2020 (NULL)	<b>12-03-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	Excise Police Station <b>Vs</b> Ramaiah	APP



**Prl. Civil Judge Jr.Divn and JMFC  
Smt.Tejaswini Sogalad  
II ADDL. CIVIL JUDGE AND JMFC  
Cause List Date: 08-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>11.00 AM to 02.00PM</u></b>				
1	EX 9/2007 (EVIDENCE)		B.C.Nagaraju <b>Vs</b> B.C.Mariyanna	PGR G N
2	O.S. 861/2008 (EVIDENCE)		Krishnamurthy.K.V <b>Vs</b> Narayanawamy K.V	B.S.P
3	O.S. 752/2020 (ORDERS) IA/1/2020		Gunashree <b>Vs</b> Nagaraju T S	Seebiprasad K N
<b>Cases listed below are adjourned due to Covid 19</b>				
4	O.S. 758/2000 (EVIDENCE)	<b>10-03-2021 (11.00 AM to 02.00PM)</b>	Chikkagangaiah <b>Vs</b> Hanumanthaiah	
5	O.S. 714/2010 (AWAIT SUMMONS AND NOTICE)	<b>10-03-2021 (11.00 AM to 02.00PM)</b>	Hanumantharayappa <b>Vs</b> Nagaraju	H.Nagaraju P. Suresh
6	O.S. 796/2010 (NOTICE)	<b>10-03-2021 (11.00 AM to 02.00PM)</b>	Srinivas Murthy <b>Vs</b> Chikkammani	N.Mohammed Akbar
7	O.S. 884/2012 (EVIDENCE) IA/1/2012	<b>10-03-2021 (11.00 AM to 02.00PM)</b>	K.R.Narasimhamurthy SO K.Revanna <b>Vs</b> K.Revanna SO late Kumbaiah	E.Hanumantharayappa
8	O.S. 1269/2012 (ORDERS)	<b>10-03-2021 (11.00 AM to 02.00PM)</b>	Channamaraiah <b>Vs</b> Channamma	M.S.Sreedhara Murthy
9	O.S. 899/2013 (SUMMONS) IA/1/2013	<b>10-03-2021 (11.00 AM to 02.00PM)</b>	H.N.Krishnaiah <b>Vs</b> N.Kempanna	S.B.Shantharajaiah
10	O.S. 960/2013 (EVIDENCE) IA/1/2013 IA/2/2013	<b>10-03-2021 (11.00 AM to 02.00PM)</b>	Anjanamurthy @ Bhuthaiah <b>Vs</b> Lakshamma	K.S.Jagannath
11	O.S. 1021/2013 (AWAIT SUMMONS AND NOTICE) IA/1/2013	<b>10-03-2021 (11.00 AM to 02.00PM)</b>	K.Doddaiah <b>Vs</b> J.P.Atma	P.Shivananjappa
12	O.S. 1053/2013 (SUMMONS) IA/1/2013	<b>11-03-2021 (11.00 AM to 02.00PM)</b>	Vijayalakshamma <b>Vs</b> Gundamma	G.B.Ravishankar
13	O.S. 1077/2013 (EVIDENCE) IA/1/2013	<b>11-03-2021 (11.00 AM to 02.00PM)</b>	C.A.Mahesh <b>Vs</b> L. Ashwath Kumar	G.L.Narendra Babu
14	O.S. 1081/2013 (NOTICE) IA/1/2013 IA/2/2013	<b>11-03-2021 (11.00 AM to 02.00PM)</b>	R.C.Nagaraju <b>Vs</b> Rudramurthy	R.Omkarappa

**Prl. Civil Judge Jr.Divn and JMFC**  
**Smt.Tejashwini Sogalad**  
**II ADDL. CIVIL JUDGE AND JMFC**  
**Cause List Date: 08-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
15	O.S. 1088/2013 (FURTHER ARGUMENTS) IA/1/2013	<b>11-03-2021</b> <b>(11.00 AM to 02.00PM)</b>	Srinivasa Murthy <b>Vs</b> Kempamma	L.Narayana
16	O.S. 1112/2013 (EVIDENCE) IA/1/2013	<b>11-03-2021</b> <b>(11.00 AM to 02.00PM)</b>	G.Srinivasaiah <b>Vs</b> The Chief secretary	G K S
17	O.S. 1214/2013 (AWAIT SUMMONS AND NOTICE)	<b>11-03-2021</b> <b>(11.00 AM to 02.00PM)</b>	Shankara.N. <b>Vs</b> Hanumantharayappa	T.G.Devaraju
18	FDP 3/2014 (AWAIT SUMMONS AND NOTICE)	<b>11-03-2021</b> <b>(11.00 AM to 02.00PM)</b>	Honnachar <b>Vs</b> Bhadramma	R.Nagesh Rao Gaikwad
19	O.S. 141/2014 (Objections) IA/1/2014	<b>11-03-2021</b> <b>(11.00 AM to 02.00PM)</b>	Basavaraju <b>Vs</b> Gangamamma	G.K.Srinivasa
20	O.S. 197/2014 (Objections) IA/1/2014	<b>11-03-2021</b> <b>(11.00 AM to 02.00PM)</b>	Ashrapasha M. <b>Vs</b> Nazeer Ahamed	Hemasudha Reddy
21	O.S. 290/2014 (Objections) IA/1/2014	<b>11-03-2021</b> <b>(11.00 AM to 02.00PM)</b>	Shivanna <b>Vs</b> Doddarangaiah	Abdul Munaff
22	O.S. 339/2014 (STEPS) IA/1/2014	<b>11-03-2021</b> <b>(11.00 AM to 02.00PM)</b>	K.Gangadhar <b>Vs</b> Puttashamaiah	M.S.Harish Babu
23	FDP 7/2014 (For Classification)	<b>11-03-2021</b> <b>(11.00 AM to 02.00PM)</b>	H.Narasimharaju <b>Vs</b> Bheemanarasaiah	H.V.Ranganatha Reddy
24	O.S. 434/2014 (EVIDENCE)	<b>11-03-2021</b> <b>(11.00 AM to 02.00PM)</b>	R.Muneerjan <b>Vs</b> Smt. Ashrafunnissa	S.R.Ramakrishnaiah
25	O.S. 441/2014 (Objections) IA/1/2014	<b>11-03-2021</b> <b>(11.00 AM to 02.00PM)</b>	Rangadhamaiah <b>Vs</b> Ramanjaneya	R.Basavaraju
26	O.S. 479/2014 (FURTHER ARGUMENTS) IA/1/2014	<b>11-03-2021</b> <b>(11.00 AM to 02.00PM)</b>	Kavya Shree <b>Vs</b> Channappa	T.P. Mahesh
27	O.S. 556/2014 (EVIDENCE) IA/1/2014 IA/2/2014	<b>11-03-2021</b> <b>(11.00 AM to 02.00PM)</b>	Sharmila.S.P. <b>Vs</b> The Commissioner	E.Hanumantharayappa
28	O.S. 577/2014 (Objections) IA/1/2014	<b>12-03-2021</b> <b>(11.00 AM to 02.00PM)</b>	T.H.Kemparaju <b>Vs</b> The Commissioner	S.R. Ramakrishanaiah
29	O.S. 627/2017 (EVIDENCE)	<b>12-03-2021</b> <b>(11.00 AM to 02.00PM)</b>	Premachandraiah <b>Vs</b> Chikkegowda	K.S.Jaganatha

**Prl. Civil Judge Jr.Divn and JMFC**  
**Smt.Tejaswini Sogalad**  
**II ADDL. CIVIL JUDGE AND JMFC**  
**Cause List Date: 08-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
30	FDP 17/2017 (Objections)	<b>12-03-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	B.C.Harakumara alias Channabasavaiah <b>Vs</b> Sarvamangala	H.G.Narasarju
31	O.S. 669/2017 (Objections) IA/1/2017	<b>12-03-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	Inayath Ulla <b>Vs</b> Beebi Jan	M.B.Naveenkumar
32	O.S. 729/2017 (EVIDENCE) IA/1/2017 IA/2/2017 IA/3/2017	<b>12-03-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	Shashidhara.K.B. <b>Vs</b> Mudupanna	T.S.Krishnashasthry
33	Civil Misc 25/2017 (EVIDENCE) IA/1/2017	<b>12-03-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	Thimmakka <b>Vs</b> Varadaraju	K.P.Manjuprakash
34	O.S. 871/2017 (Objections) IA/1/2017	<b>12-03-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	Hanumantharayappa <b>Vs</b> Venkatarangaiah	B.G.Fayaz Sab
35	O.S. 968/2017 (SUMMONS)	<b>12-03-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	Sanjeevaiah <b>Vs</b> Rathnamma	G.K.Ranganatha
36	EX 121/2019 (STEPS)	<b>12-03-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	Amar T.R <b>Vs</b> Rangaraju K alias Raju	M.B. Chethan Kumar
37	EX 54/2020 (NOTICE)	<b>12-03-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	K N Basavaraju <b>Vs</b> Rajashekharaiiah H S	K N Harish

**Prl. Civil Judge Jr.Divn and JMFC**  
**Smt.Sharada Koppad**  
**III ADDL. CIVIL JUDGE AND JMFC**  
**Cause List Date: 08-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>02.45 PM to 05.45PM</u></b>				
1	C.C. 1827/2007 (For Classification)		Thilak Park Police <b>Vs</b> Suleman @ Anwar	APP  BSS
2	C.C. 2191/2007 (warrant to accused)		Thilak Park Police <b>Vs</b> Sadiq	APP
3	C.C. 459/2009 (ARGUMENTS)		Thilak Park Police Station <b>Vs</b> Pushpa	A.P.P.
4	C.C. 1102/2009 (summons to witness)		Thilak Park Police Station <b>Vs</b> Udaya @ Udi	APP  RS
5	C.C. 1584/2009 (For Proclamation)		Thilak Park Police Station <b>Vs</b> Murlidhara	A.P.P.
6	C.C. 2041/2009 (For Proclamation)		Rural Railway Police <b>Vs</b> Rinku Kumar Mandala	A.P.P.
7	C.C. 2086/2009 (summons to witness)		G.R.kumar <b>Vs</b> T.L. Raghavendra	MSS  TSR
8	C.C. 2296/2009 (summons to witness)		Thilak Park Police Station <b>Vs</b> Syed Issac @ Babu	APP  AKLN
9	C.C. 1130/2010 (EVIDENCE)		Thilak Park <b>Vs</b> Sadakhath @ Sadakhathalikhan	App  MN
10	C.C. 1612/2010 (summons to witness)		Thilak Park P.S. <b>Vs</b> C.M.Puttaswamy	APP  GSP
11	C.C. 2380/2011 (summons to witness)		Tilak park police <b>Vs</b> Sarvi alias Sarvanna	APP
12	C.C. 2381/2011 (EVIDENCE)		Thilak Park Police Station <b>Vs</b> Venkatesh	APP
13	C.C. 2748/2011 (APPEARANCE OF ACCUSED)		Thilak Park P.S. <b>Vs</b> R.Vijayakumar	APP
14	C.C. 3759/2011 (BODY WARRANT)		Thilak Park P.S. <b>Vs</b> Asif @ Syed Asif Ahammed	A.P.P.
15	C.C. 138/2012 (summons to witness)		Thilak Park P.S. <b>Vs</b> Sadakhath	

**Prl. Civil Judge Jr.Divn and JMFC**  
**Smt.Sharada Koppad**  
**III ADDL. CIVIL JUDGE AND JMFC**  
**Cause List Date: 08-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
16	C.C. 3611/2014 (cross of pw)		Thilak Park Police <b>Vs</b> Katta Babu @ Babu Jan	
17	C.C. 6095/2014 (summons to witness)		Thilak park <b>Vs</b> Shajar @ Shazad	
18	C.C. 5909/2018 (APPEARANCE OF PARTY)		Thilak Park Police Station <b>Vs</b> Rabban Allias Mohammed Rabban (A.1. Juvenile)	Thilakpark P.S
19	CrI.Misc.(DVA) 3/2019 (NOTICE TO RESPONDENT)		Pooja <b>Vs</b> Vinaykumar	Tippu A
20	C.C. 191/2020 (summons to accused)		Nagaraju. K.G <b>Vs</b> Siddagangappa. P	Girish
<b>Cases listed below are adjourned due to Covid 19</b>				
21	C.C. 3767/2019 (FOR CHARGE)	<b>17-12-2020</b>	Thilak Park Police Station <b>Vs</b> Sabeer Ahamed	Thilakpark P.S
22	C.C. 678/2008 (warrant to accused)	<b>21-01-2021</b>	Thilak Park Police Station <b>Vs</b> Ramesh	APP
23	C.C. 1195/2009 (Defendent Evidence)	<b>21-01-2021</b>	M.N.Krishne Gowda <b>Vs</b> Chikkathimmaiah	GKS
24	C.C. 1998/2010 (BODY WARRANT)	<b>21-01-2021</b>	Thilak Park Police Station <b>Vs</b> Sutharam	APP TSn
25	C.C. 2489/2011 (FOR CHARGE)	<b>21-01-2021</b>	Thilak Park Police Station <b>Vs</b> Suresh B.	A.P.P.
26	C.C. 2935/2011 (APPEARANCE OF ACCUSED)	<b>21-01-2021</b>	Labour Inspector <b>Vs</b> T.S.Nandisha	A.P.P.
27	C.C. 247/2012 (warrant to accused)	<b>21-01-2021</b>	Ramesh <b>Vs</b> Nayaz @ nayazuddin,	B.S.B.
28	C.C. 4872/2016 (warrant to accused)	<b>21-01-2021</b>	Thilak park police <b>Vs</b> Nayaz Ul Rehaman	
29	CrI.Misc. 443/2017 (STEPS)	<b>21-01-2021</b>	D.R.Jayalakshmi <b>Vs</b> N.P.Harish Kumar	H.R.Vishwanath
30	C.C. 5911/2018 (warrant to accused)	<b>21-01-2021</b>	Thilak Park Police Station <b>Vs</b> Mohamed Navaz Alias Navaz	Thilakpark P.S

**Prl. Civil Judge Jr.Divn and JMFC**  
**Smt.Sharada Koppad**  
**III ADDL. CIVIL JUDGE AND JMFC**  
**Cause List Date: 08-12-2020**

---

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
31	C.C. 19/2019 (summons to accused)	<b>21-01-2021</b>	Shaik Musthafa <b>Vs</b> Mohamed Muheebulla	Rajkumar
32	C.C. 71/2019 (warrant to accused)	<b>21-01-2021</b>	Thilak Park Police Station <b>Vs</b> Salma Alias Salma .B	Thilakpark P.S
33	C.C. 72/2019 (EVIDENCE)	<b>21-01-2021</b>	Thilak Park Police Station <b>Vs</b> Lakshamma	Thilakpark P.S
34	C.C. 711/2019 (warrant to accused)	<b>21-01-2021</b>	Suresh.S.R <b>Vs</b> Devaraju	Suresh Babu V
35	C.C. 1208/2019 (STEPS)	<b>21-01-2021</b>	Fidose Ahamed.C.A. <b>Vs</b> Rakesh	S.N.Shivakumarswamy
36	C.C. 1522/2019 (summons to accused)	<b>21-01-2021</b>	Rudresh.T.N. <b>Vs</b> Girish.D.	C.S.Vijayakumar

**Prl. Civil Judge Jr.Divn and JMFC**  
**Smt.Sharada Koppad**  
**III ADDL. CIVIL JUDGE AND JMFC**  
**Cause List Date: 08-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>11.00 AM to 02.00PM</u></b>				
1	O.S. 859/2018 (FOR COMPLAINANCE) IA/1/2018		Srinivas.D.C. alias Srinivasamurthy <b>Vs</b> Govindaraju.D.C.	Eraiah.B.
2	O.S. 782/2019 (For Compliance of Section 89 of C.P.C) IA/1/2019 IA/2/2019		Narasimharaju <b>Vs</b> The Deputy Commissioner	K.G.M.M. Mahaswamy
3	O.S. 1057/2014 (NOTICE) IA/1/2014 IA/2/2014		Chittaiah <b>Vs</b> Eranna	Girish.V.
4	O.S. 240/2015 (EVIDENCE) IA/1/2015		Shanthamma <b>Vs</b> Neelamma	Ramesh S.
5	O.S. 349/2015 (EVIDENCE) IA/1/2015		Smt.Renukamma <b>Vs</b> N.V.Yoganandamurthy	R.V.Doddashanaiah
6	O.S. 583/2015 (Objections) IA/1/2015		Rangashamaiah <b>Vs</b> S.R.Rangaswamy	B.G.Ningaraja
7	O.S. 599/2015 (/0000) (EVIDENCE) IA/1/2015 IA/2/2015		Gurumallaiah <b>Vs</b> The commissioner	E.Hanumantharayappa
8	O.S. 621/2015 (EVIDENCE) IA/1/2015 IA/2/2015 IA/3/2015		Saraswathi <b>Vs</b> Shivanna	K.S.Shivakumar
9	O.S. 836/2015 (STEPS) IA/1/2015 IA/2/2015 IA/3/2015		Sree veeragara Dharmaraya swamy devara jeernodhara samiti <b>Vs</b> H.V.Rajanna	M.E.Nijalingappa
10	O.S. 866/2015 (Cross of P.W)		S.Shivakumar <b>Vs</b> Lakshmiddevamma	B.Somashekhara
11	O.S. 1075/2015 (EVIDENCE)		Boraiah <b>Vs</b> Jayarathnamma	C.N.Hanumantharaju
12	O.S. 277/2016 (EVIDENCE) IA/1/2016		Chikkarangaiah <b>Vs</b> Narasimahaiah	G.Nagaraj

**Prl. Civil Judge Jr.Divn and JMFC  
Smt.Sharada Koppad  
III ADDL. CIVIL JUDGE AND JMFC  
Cause List Date: 08-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
13	O.S. 772/2016 (HEARING) IA/1/2016 IA/2/2016		Sagheer Ahmed <b>Vs</b> Mansoor Shakeel	G.Sajjid Ahmed
14	O.S. 218/2017 (EVIDENCE)		Thimmegowda <b>Vs</b> Kariyappa	H.P.Nataraj
15	O.S. 543/2017 (EVIDENCE) IA/1/2017		Seetharamaiah <b>Vs</b> Gangamma	B.S.Doreswamy
16	O.S. 68/2018 (STEPS)		K.B.Mruthunjayaswamy <b>Vs</b> Chandrakala	R.Premkumar
17	O.S. 124/2018 (HEARING)		B.N.Mamatha <b>Vs</b> Ramachandraiah	R.Nagesh Rao Gaikwad
18	O.S. 276/2018 (For Classification)		Sannamariyappa <b>Vs</b> Kariyamma	C.V.Ravindra
19	O.S. 479/2019 (EVIDENCE) IA/1/2019		Krishnaiah <b>Vs</b> Manjanna	M.S. Sreedhara Murthy
20	O.S. 720/2019 (EVIDENCE) IA/1/2019		Jagadeesh <b>Vs</b> Nagaraju	S. Puttarajanna
<b>Cases listed below are adjourned due to Covid 19</b>				
21	EX 55/2008 (Await stay Order)	<b>14-01-2021</b>	Puttamma <b>Vs</b> Puttaiah	R.P. Praksah  R.S.P.
22	O.S. 490/2010 (NOTICE)	<b>14-01-2021</b>	Rangaswamaiah <b>Vs</b> Mayarangamma	G.S.N.  K.H.H.
23	O.S. 805/2014 (EVIDENCE) IA/1/2014	<b>14-01-2021</b>	Narasamma <b>Vs</b> B.R.Thimmegowda	Abdul Munaff
24	O.S. 913/2014 (SUMMONS) IA/1/2014	<b>14-01-2021</b>	Gangamma <b>Vs</b> Ramakrishnaiah	R. Nagesh Rao Gaikwad
25	O.S. 999/2014 (APPEARANCE OF PARTY) IA/1/2014	<b>14-01-2021</b>	Jayamma <b>Vs</b> Boregowda	L.Narayana
26	O.S. 1008/2014 (Cross of D.W)	<b>14-01-2021</b>	H.Nagaraju <b>Vs</b> Siddalingappa	H.Nagaraju
27	O.S. 189/2015 (For Classification) IA/1/2015	<b>14-01-2021</b>	Shivanna <b>Vs</b> B.Gangadharaiah	B.Chandiradhara



**Prl. Civil Judge Jr.Divn and JMFC**  
**Smt.Sharada Koppad**  
**III ADDL. CIVIL JUDGE AND JMFC**  
**Cause List Date: 08-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
28	O.S. 268/2015 (/0000) (For amendment) IA/1/2015	<b>14-01-2021</b>	MD. Kumar <b>Vs</b> Sathyanarayana	A.C.Mamatha
29	O.S. 363/2015 (Cross of P.W) IA/1/2015	<b>14-01-2021</b>	Shobha.N <b>Vs</b> Nagaraj.B	G.Manjunath
30	O.S. 492/2015 (EVIDENCE) IA/1/2015	<b>14-01-2021</b>	Chikkamma <b>Vs</b> Rangaiah	S.M.Krishnamurthy
31	O.S. 713/2015 (EVIDENCE) IA/1/2015 IA/2/2015 IA/3/2015	<b>14-01-2021</b>	Vidyanikethan Education Society Regd. <b>Vs</b> The Commissioner	N.Basavaraju
32	O.S. 851/2015 (HEARING) IA/1/2015 IA/2/2015	<b>15-01-2021</b>	K.Radha Kini @ Radha Bai <b>Vs</b> Padmini Kini	N.Basavaraj
33	O.S. 907/2015 (EVIDENCE)	<b>15-01-2021</b>	Bank of India <b>Vs</b> D.Renuka Prasad	Mohamed Afroze Ahamed
34	FDP 29/2015 (HEARING)	<b>15-01-2021</b>	T.Gangadharaiah <b>Vs</b> Moodalaiah	R.Omkarappa
35	O.S. 1022/2015 (EVIDENCE) IA/1/2015	<b>15-01-2021</b>	Ananda Kumari <b>Vs</b> Yallamma	G.S.Sreenivasa Rao
36	O.S. 1084/2015 (For Classification)	<b>15-01-2021</b>	Srirangamurth <b>Vs</b> Nil	R.PREMKUMAR
37	O.S. 1113/2015 (EVIDENCE) IA/1/2015	<b>15-01-2021</b>	D.Ramegowda <b>Vs</b> Prema	D.Sunitha
38	O.S. 1125/2015 (EVIDENCE) IA/1/2015 IA/2/2015	<b>15-01-2021</b>	Venkatesh <b>Vs</b> Krishnappa	N.Basavaraj
39	O.S. 1130/2015 (EVIDENCE) IA/1/2015	<b>15-01-2021</b>	Hanumanthaiah <b>Vs</b> Maqbooljan	G.Manjunath
40	O.S. 198/2016 (Objections) IA/1/2016	<b>15-01-2021</b>	Hanumakka <b>Vs</b> Hyder Sab	T.S.Krishnashastry
41	Civil Misc 5/2016 (For Classification) IA/1/2016	<b>15-01-2021</b>	Govindaraju <b>Vs</b> Kumbaiah	K.Basavaraju

**Prl. Civil Judge Jr.Divn and JMFC**  
**Smt.Sharada Koppad**  
**III ADDL. CIVIL JUDGE AND JMFC**  
**Cause List Date: 08-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
42	O.S. 469/2016 (EVIDENCE) IA/1/2016 IA/2/2016	<b>15-01-2021</b>	Naraseeyappa <b>Vs</b> Rangaswamaiah	Giriraju H.S
43	O.S. 661/2016 (EVIDENCE) IA/1/2016	<b>15-01-2021</b>	Anandiah <b>Vs</b> Sarojamma	T.N.Gururaj
44	O.S. 868/2016 (EVIDENCE) IA/1/2016	<b>15-01-2021</b>	Jayaramaiah <b>Vs</b> K.N.Narendra	B.Shivakumar
45	O.S. 892/2016 (cross of pw) IA/1/2016 IA/2/2016	<b>15-01-2021</b>	Thimmaiah <b>Vs</b> Sunanda krishnamurthy	S.R.Venugopal
46	O.S. 911/2016 (summons to defendent) IA/1/2016 IA/2/2016	<b>15-01-2021</b>	Anjaneya Swami Devasthanam Jeerodhara Seva Samithi Trust <b>Vs</b> Puttathayi aliaz Puttathyamma	N.C.Gangadhara shastry
47	O.S. 950/2016 (For Classification) IA/1/2016	<b>15-01-2021</b>	Prakash Chandra Babu <b>Vs</b> Sri Bishop	G.B.Ravishankar
48	EX 4/2017 (NOTICE TO RESPONDENT)	<b>15-01-2021</b>	Margadarsi Chits Pvt.LTD. <b>Vs</b> C.V.Yogendrakumar	
49	O.S. 411/2017 (STEPS) IA/1/2017	<b>15-01-2021</b>	State Bank of India <b>Vs</b> Jayamma	G.Sathyanarayana Reddy
50	O.S. 755/2020 (FIRST HEARING) IA/1/2020 IA/2/2020	<b>16-01-2021</b> <b>(11.00 AM to</b> <b>02.00PM)</b>	Mohammed Roshan Zameer <b>Vs</b> Nazarulla	B S Jayashankar
51	O.S. 384/2018 (For Compliance of Section 89 of C.P.C) IA/1/2018	<b>16-01-2021</b>	Gowramma <b>Vs</b> Venkataramaiah	Ramesh Babu T R
52	O.S. 803/2018 (For Compliance of Section 89 of C.P.C)	<b>16-01-2021</b>	K. N. Manjunath <b>Vs</b> Siddesh	Basavaraju R
53	EX 51/2017 (For Classification)	<b>16-01-2021</b>	Prakashraju <b>Vs</b> C.Dinesh	S.R.Prakash
<b>( O.S./0000983/2016)</b>				
54	O.S. 848/2017 (Cross of P.W) IA/1/2017	<b>16-01-2021</b>	T.P.Praveen <b>Vs</b> Tahaseen Afsar	G.Nagaraj
55	O.S. 981/2017 (EVIDENCE) IA/1/2017	<b>16-01-2021</b>	R.Thippeswamy <b>Vs</b> R.Shanthakumari	T.H.Kumar

**Prl. Civil Judge Jr.Divn and JMFC**  
**Smt.Sharada Koppad**  
**III ADDL. CIVIL JUDGE AND JMFC**  
**Cause List Date: 08-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
56	EX 23/2018 (HEARING)	<b>16-01-2021</b>	Margadarsi chits pvt. Limited <b>Vs</b> M.K.Mudiyappa	
57	O.S. 270/2018 (EVIDENCE) IA/1/2018	<b>16-01-2021</b>	Kaveri Gramina Bank <b>Vs</b> T. Manjunatha	M.C. Prabhu
58	Civil Misc 16/2018 (EVIDENCE)	<b>16-01-2021</b>	A.V.Suresh Babu <b>Vs</b> M/s Siddaganga Oil Extractions Pvt.Ltd.,	Niranjan.T.S.
59	FDP 34/2018 (STEPS)	<b>16-01-2021</b>	Shashank <b>Vs</b> Srinivasamurthy	Singri gowda.S.U.
60	O.S. 882/2018 (STEPS)	<b>16-01-2021</b>	N.Indrakumar <b>Vs</b> Puttahanumakka	H.S.S. 1792/06
61	O.S. 900/2018 (STEPS) IA/1/2018	<b>16-01-2021</b>	Jagadamba <b>Vs</b> K. Kiran	Raghavendra M.S.
62	O.S. 941/2018 (STEPS) IA/1/2018	<b>16-01-2021</b>	Rangaswamaiah <b>Vs</b> Govrnment of Karnataka	T.N.Gururaj
63	FDP 3/2020 (AWAIT SUMMONS AND NOTICE)	<b>16-01-2021</b>	Putta Revanna <b>Vs</b> Eraiah	T.Govindaraju
64	Civil Misc 6/2020 (NOTICE TO RESPONDENT) IA/1/2020 IA/2/2020	<b>16-01-2021</b>	Lakshmaiah <b>Vs</b> Prakash R	Somashekaraiah
65	O.S. 409/2020 (FIRST HEARING)	<b>16-01-2021</b>	State Bank of India <b>Vs</b> A Manjula	Mohamed Afroze Ahamed
66	O.S. 677/2020 (FIRST HEARING) IA/1/2020	<b>16-01-2021</b>	R Rangadhamaiah <b>Vs</b> Kumar	H Maruthi Prasad

**Prl. Civil Judge Jr.Divn and JMFC**  
**Smt. Tara K C**  
**IV ADDL. CIVIL JUDGE & JMFC V COURT**  
**Cause List Date: 08-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b>02.45 PM to 05.45PM</b>				
1	C.C. 690/2009 (summons to withness)		Hebbur Police Station <b>Vs</b> Umashankar	A.P.P.
2	C.C. 165/2010 (warrant to accused)		Excise Police <b>Vs</b> Krishnappa	A.P.P. G.V.
3	C.C. 3958/2011 (NOTICE)		Hebbur P.S. <b>Vs</b> Kantharaju	A.P.P.
4	C.C. 1063/2012 (warrant to accused)		Hebbur Police Station <b>Vs</b> Raja @ Narasimha Raja	A.P.P.
5	C.C. 3693/2012 (NOTICE)		Hebbur Police <b>Vs</b> Puttegowda	APP
6	C.C. 3567/2012 (summons to withness)		Hebbur Police Station <b>Vs</b> Sunil. K.R.	A.P.P.
7	C.C. 2244/2018 (warrant to accused)		C.K.Janardhana <b>Vs</b> Venkatesh.H.	G.H.Ravi
8	C.C. 2729/2018 (summons to accused)		Hebbur Police Station <b>Vs</b> Mahesha L	Hebbur Police
9	C.C. 3175/2018 (summons to accused)		Hebbur Police Station <b>Vs</b> Naveen Kumar	Hebbur PS
10	C.C. 1816/2019 (summons to accused)		Jayanagara Police Station <b>Vs</b> Raja alias Yarroda	Jayanagar PS
11	C.C. 4992/2019 (summons to accused)		Jayanagara Police Station <b>Vs</b> Salman Khan alias Panchar	APP
12	C.C. 4993/2019 (summons to accused)		Jayanagara Police Station <b>Vs</b> Salman Khan alias Panchar	APP
13	C.C. 5600/2019 (summons to accused)		Hebbur Police Station <b>Vs</b> Arun Kumar	APP
14	C.C. 5691/2019 (summons to accused)		Hebbur Police Station <b>Vs</b> Harish	APP
15	C.C. 6044/2019 (summons to accused)		Hebbur Police Station <b>Vs</b> Javaray alias Uppi	APP

**Prl. Civil Judge Jr.Divn and JMFC**  
**Smt. Tara K C**  
**IV ADDL. CIVIL JUDGE & JMFC V COURT**  
**Cause List Date: 08-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
16	Crl.Misc. 287/2020 (FIRST HEARING)		C K Bheemanna <b>Vs</b> The Commissioner	K S Jagannatha
17	Crl.Misc. 473/2020 (EVIDENCE)		Bettegowda <b>Vs</b> The Deputy Tahsildar	C P Krishnappa
18	Crl.Misc. 474/2020 (EVIDENCE)		Bettegowda <b>Vs</b> The Deputy Tahsildar	C P Krishnappa
19	Crl.Misc. 475/2020 (EVIDENCE)		G Venkatachalaiah <b>Vs</b> The Deputy Tahsildar	Gangahanumaiah
20	Crl.Misc. 480/2020 (EVIDENCE)		B G Venkatamma <b>Vs</b> The Deputy Thasildar	Navayana L
21	Crl.Misc. 494/2020 (EVIDENCE)		Rangaswamaiah <b>Vs</b> The Deputy Tahasildar	C P Krishnappa
22	Crl.Misc. 495/2020 (EVIDENCE)		Rangaswamaiah <b>Vs</b> The Deputy Tahasildar	C P Krishnappa
23	Crl.Misc. 665/2020 (FIRST HEARING)		Hanumaiah <b>Vs</b> Deputy Thasildar	Ashalatha T R
<b>Cases listed below are adjourned due to Covid 19</b>				
24	C.C. 3312/2009 (ACCUSED STATEMENT u/s 313 CrPC)	<b>16-01-2021</b>	Hebbur P.S. <b>Vs</b> Anjanchar	APP RH
25	C.C. 3809/2011 (warrant to accused)	<b>16-01-2021</b>	Hebbur Police Station <b>Vs</b> Venkatesh	A.P.P.
26	C.C. 550/2012 (HEARING)	<b>16-01-2021</b>	Hebbur Police <b>Vs</b> Kantharaju	
27	C.C. 4051/2012 (HEARING)	<b>16-01-2021</b>	Hebbur Police Station <b>Vs</b> Hanumanthaiah	A.P.P.
28	C.C. 4728/2013 (N.B.W to C.W)	<b>16-01-2021</b>	Hebbur Police <b>Vs</b> Yathisha	
29	C.C. 5046/2013 (SUMMONS)	<b>16-01-2021</b>	Hebbur Police <b>Vs</b> Krishnamurthy	
30	C.C. 5381/2013 (summons to witness)	<b>16-01-2021</b>	Hebbur Police <b>Vs</b> Hanumantharaju-A4	

**Prl. Civil Judge Jr.Divn and JMFC**  
**Smt. Tara K C**  
**IV ADDL. CIVIL JUDGE & JMFC V COURT**  
**Cause List Date: 08-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
31	C.C. 5382/2013 (N.B.W to C.W)	<b>16-01-2021</b>	Hebbur Police <b>Vs</b> Ravisha	
32	C.C. 669/2014 (SUMMONS)	<b>16-01-2021</b>	Hebbur Police <b>Vs</b> Chandraiah	
33	C.C. 790/2014 (warrant to accused)	<b>16-01-2021</b>	Hebbur Police <b>Vs</b> Govindaiah	
34	C.C. 901/2014 (warrant to accused)	<b>16-01-2021</b>	Hebbur Polilce <b>Vs</b> Ramakrishnaiah	
35	C.C. 2757/2016 (warrant to accused)	<b>16-01-2021</b>	Hebbur Police <b>Vs</b> Munavar Pasha alias Munavarapasha	
36	C.C. 2923/2016 (warrant to accused)	<b>16-01-2021</b>	Jayanagara <b>Vs</b> Jeevan K.S	
37	C.C. 4775/2017 (FOR PLEA)	<b>16-01-2021</b>	Hebbur PS <b>Vs</b> Ramachandra. R.	
38	C.C. 4814/2017 (warrant to accused)	<b>16-01-2021</b>	Hebbur PS <b>Vs</b> Dhanajaya alias Manju	
39	P.C.R. 597/2017 (SWORN STATEMENT)	<b>16-01-2021</b>	Harish.L.V. <b>Vs</b> K.V.Lakshmaiah	K.S.Shivakumar
40	C.C. 5688/2017 (cross of pw)	<b>16-01-2021</b>	G.Raghavendra <b>Vs</b> Parvid Ahamad	R.Panchaksharaiah
41	C.C. 5735/2017 (FOR PLEA)	<b>16-01-2021</b>	Hebbur Police <b>Vs</b> Srinivasa	A.P.P
42	C.C. 6359/2017 (FOR PLEA)	<b>16-01-2021</b>	Hebbur PS <b>Vs</b> Muruli alias Murului.M.	
43	C.C. 6402/2017 (HEARING)	<b>16-01-2021</b>	Hebbur Police <b>Vs</b> Sathisha	A.P.P.
44	C.C. 6428/2017 (warrant to accused)	<b>16-01-2021</b>	Hebbur Police Station <b>Vs</b> Mohamed Dastagir alias Mohamed Dastagir	
45	C.C. 6772/2017 (warrant to accused)	<b>16-01-2021</b>	Hebbur PS <b>Vs</b> Hemalatha	

**Prl. Civil Judge Jr.Divn and JMFC**  
**Smt. Tara K C**  
**IV ADDL. CIVIL JUDGE & JMFC V COURT**  
**Cause List Date: 08-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
46	C.C. 54/2018 (summons to accused)	<b>16-01-2021</b>	Shivanna.A. <b>Vs</b> Premakumari.M.	Harish Babu
47	P.C.R. 264/2018 (SWORN STATEMENT)	<b>16-01-2021</b>	Shashi <b>Vs</b> Vedamurthy	Mukunda S
48	Crl.Misc.(DVA) 8/2018 (EVIDENCE)	<b>16-01-2021</b>	Keerthana T.P <b>Vs</b> Prashanth Kumar	K.C. Rajanna
49	C.C. 2245/2018 (warrant to accused)	<b>16-01-2021</b>	Sunanda.L.N. <b>Vs</b> Narasimhamurthy	R.Umesh
50	C.C. 2246/2018 (FOR PLEA)	<b>16-01-2021</b>	Rajanna <b>Vs</b> T.R. Nagaraju	C.P. Krishnappa
51	C.C. 2309/2018 (warrant to accused)	<b>16-01-2021</b>	Hebbur Police Station <b>Vs</b> Nazeer	A.P.P.
52	P.C.R. 197/2019 (HEARING)	<b>16-01-2021</b>	Ramanna B.R. <b>Vs</b> Sathish M	Gangadhar Shastri N.C.
53	C.C. 3513/2019 (summons to accused)	<b>16-01-2021</b>	Hebbur Police Station <b>Vs</b> Narasimha Murthy	APP
54	Crl.Misc. 457/2019 (HEARING)	<b>16-01-2021</b>	Rajashekaraiiah <b>Vs</b> The Deputy Tahasildar	Narasimha Raju
55	C.C. 4541/2019 (summons to accused)	<b>16-01-2021</b>	C.S. Hanumantharaya <b>Vs</b> C.R. Mahesh	G.B Ravishankar
56	P.C.R. 532/2019 (AWAIT SUMMONS AND NOTICE)	<b>16-01-2021</b>	Moodalagiri. T <b>Vs</b> Syed Karim	G. Basavaraj
57	C.C. 4870/2019 (warrant to accused)	<b>16-01-2021</b>	Jayanagara Police Station <b>Vs</b> Shafi ahammed	APP
58	C.C. 4925/2019 (summons to accused)	<b>16-01-2021</b>	Hebbur Police Station <b>Vs</b> Suresh	Hebbur PS
59	C.C. 4928/2019 (HEARING)	<b>16-01-2021</b>	Hebbur Police Station <b>Vs</b> Raghu	Hrbbur PS
60	C.C. 4929/2019 (HEARING)	<b>16-01-2021</b>	Hebbur Police Station <b>Vs</b> Raghu	Hebbur PS

**Prl. Civil Judge Jr.Divn and JMFC**  
**Smt. Tara K C**  
**IV ADDL. CIVIL JUDGE & JMFC V COURT**  
**Cause List Date: 08-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
61	C.C. 4969/2019 (warrant to accused)	<b>16-01-2021</b>	Jayanagara Police Station <b>Vs</b> Steeфан Farnandis alias Gunda	APP
62	P.C.R. 596/2019 (SWORN STATEMENT)	<b>16-01-2021</b>	K.G. Rangaswamy <b>Vs</b> Henjarappa	T.H. Manjunath
63	C.C. 5393/2019 (warrant to accused)	<b>16-01-2021</b>	Hebbur Police Station <b>Vs</b> A1- Sharath Kumar	APP
64	P.C.R. 640/2019 (SWORN STATEMENT)	<b>16-01-2021</b>	Padma <b>Vs</b> Prema. N	M. Sudheendra Kumar
65	C.C. 6216/2019 (NOTICE)	<b>16-01-2021</b>	Jayanagara Police Station <b>Vs</b> Chidananda alias Koli alias Koli Chida	APP
66	Crl.Misc. 138/2020 (SUMMONS) IA/1/2020	<b>16-01-2021</b>	Janardhana Rao <b>Vs</b> The Deputy Thasildar	R Nagesh Rao Gaikwad
67	P.C.R. 159/2020 (SWORN STATEMENT)	<b>16-01-2021</b>	R Renuka <b>Vs</b> R Rangswamy	C N Hanumantharaju
68	Crl.Misc. 259/2020 (SUMMONS)	<b>16-01-2021</b>	N.G. Lokeshwara <b>Vs</b> The Deputy Tahasildar	S.N. Shivakumara Swamy
69	P.C.R. 530/2020 (ORDERS)	<b>16-01-2021</b>	Mohammed Thayub <b>Vs</b> Shivakumar	S Natesh



**Prl. Civil Judge Jr.Divn and JMFC**  
**Smt. Tara K C**  
**IV ADDL. CIVIL JUDGE & JMFC V COURT**  
**Cause List Date: 08-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>11.00 AM to 02.00PM</u></b>				
1	O.S. 742/2007 (NOTICE)		Rangappa <b>Vs</b> Sowbhayamma	C.K.G. J.B.S.
2	O.S. 620/2009 (ORDERS)		Mangamma- Dead by l.rs M.Rangaswamay <b>Vs</b> Hanumanthegowda	BSY GN GKR
3	O.S. 84/2012 (EVIDENCE)		Hanumantharayappa <b>Vs</b> Revamma	C.K. B.E.
4	O.S. 242/2012 (HEARING)		Dushanth Nayaka <b>Vs</b> Puttalingamma @ Puttathimmakka	G.B.Ravishankar
5	O.S. 281/2012 (HEARING)		B.K. Nagaraju <b>Vs</b> Muddamma	L.S.U.
6	O.S. 629/2012 (STEPS)		Girisha <b>Vs</b> Thimmaiah	E.Hanumantharayappa
7	O.S. 1107/2012 (EVIDENCE) IA/1/2012 IA/2/2012		Mudlgiraiiah <b>Vs</b> Gangamma	H.M.Ananthakumaraiah
8	O.S. 326/2015 (NOTICE) IA/1/2015 IA/2/2015		Sadashivaiah <b>Vs</b> G.C. Siddaiah	Ramesh
9	O.S. 337/2015 (NOTICE) IA/1/2015 IA/2/2015		Vinutha <b>Vs</b> Narasimhaiah	B.A.Gururaj
10	O.S. 334/2017 (NOTICE) IA/1/2017		Sanneraiah <b>Vs</b> Rekha.L.N.	Y.Raghavendra
11	O.S. 497/2018 (NOTICE)		Canara Bank <b>Vs</b> Prakash.S.	Venugopal.S.R.
12	O.S. 737/2018 (NOTICE) IA/1/2018 IA/2/2018		Susheela Sundaramma <b>Vs</b> Krishnappa	Ananda.V.
13	O.S. 715/2019 (NOTICE) IA/1/2019		Jayaram <b>Vs</b> Hanumakka	H.S. Bhasmangi Rudraiah
14	O.S. 360/2020 (HEARING)		R S Chidamani <b>Vs</b> Sardar Pasha	N Basavaraj

**Prl. Civil Judge Jr.Divn and JMFC**  
**Smt. Tara K C**  
**IV ADDL. CIVIL JUDGE & JMFC V COURT**  
**Cause List Date: 08-12-2020**

---

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
15	O.S. 626/2020 (HEARING) IA/1/2020 IA/2/2020 IA/3/2020		Rajanna <b>Vs</b> Nagaraju	Bendre Kumar T
16	O.S. 756/2020 (FIRST HEARING)		State Bank of India Represented by its Branch Manager Sri Vinselas Lakra <b>Vs</b> Manjunath A N	Mohamed Afroze Ahamed
<b>Cases listed below are adjourned due to Covid 19</b>				
17	O.S. 111/2013 (Objections)	<b>05-01-2021</b>	Rangaswamy <b>Vs</b> Hanumakka	K.C. Venkatesh

**Prl. Civil Judge Jr.Divn and JMFC**  
**Sri. Pradip Potadar**  
**V ADDL CIVIL JUDGE AND JMFC VI COURT**  
**Cause List Date: 08-12-2020**

---

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b>11.00 AM to 02.00PM</b>				
1	Crl.Misc. 613/2020 (FIRST HEARING)		Tumakuru Rural Police station <b>Vs</b> Parashurama	APP
<b>Cases listed below are adjourned due to Covid 19</b>				
2	C.C. 502/2017 (cross of pw)	<b>08-01-2021</b>	R.Madhu <b>Vs</b> G.N.Narasingh	T.R.Yogish

**Prl. Civil Judge Jr.Divn and JMFC**  
**Sri. Pradip Potadar**  
**V ADDL CIVIL JUDGE AND JMFC VI COURT**  
**Cause List Date: 08-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>02.45 PM to 05.45PM</u></b>				
1	O.S. 800/2012 (FOR JUDGEMENT) IA/1/2012		Umesh SO Venkatashamaiah <b>Vs</b> Venkatashamaiah SO late Lenkappa	D.H.thimmanna
2	O.S. 76/2017 (HEARING) IA/1/2017		N.V.Renuka <b>Vs</b> Laksmamma	B.Jayaramaiah
3	O.S. 798/2018 (HEARING) IA/1/2018 IA/2/2018		Chandrappa <b>Vs</b> Jayadevamma	Raghavendra Y
4	O.S. 210/2019 (HEARING) IA/1/2019		Shashikumar H <b>Vs</b> Kempaiah alias Kempanayak	Shankaraiah R
5	O.S. 307/2019 (Written statement and objection)		Ganganna <b>Vs</b> Siddamma	Vasu H.G.
6	O.S. 693/2020 (HEARING) IA/1/2020		Shivagangamma B C <b>Vs</b> Ganganna	Harish Babu
<b><u>11.00 AM to 02.00PM</u></b>				
7	O.S. 333/2008 (cross of dw)		V.Varshitha <b>Vs</b> Udayashankar	BSY KHH
8	O.S. 948/2010 (cross of dw)		Parameshaiah <b>Vs</b> Lingaraju	
9	O.S. 1152/2011 (cross of pw)		Pramila <b>Vs</b> Veera Siddaiah	PKM KVSK
10	O.S. 252/2012 (ARGUMENTS)		Channakeshvaswamy Devalaya Samithi <b>Vs</b> Dasappa	
11	O.S. 52/2014 (cross of pw) IA/1/2014		Lalithamma.B.A. <b>Vs</b> Dasappa	T.N.Srinivasaiah
12	O.S. 53/2014 (EVIDENCE) IA/1/2014		Jayalakshamma <b>Vs</b> Ahmed Pasha	R.Nagesh Rao Gaikwad
13	O.S. 298/2014 (cross of pw) IA/1/2014 IA/2/2014		Amruth Kiran <b>Vs</b> D.Parasuramanayaka	C.Renukesha
14	O.S. 403/2014 (EVIDENCE) IA/1/2014		Rajashekaraiah R <b>Vs</b> Savithramma.N.	B.S.Yogeesh

**Prl. Civil Judge Jr.Divn and JMFC**  
**Sri. Pradip Potadar**  
**V ADDL CIVIL JUDGE AND JMFC VI COURT**  
**Cause List Date: 08-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
15	O.S. 703/2014 (cross of pw)		Jayamma <b>Vs</b> Siddagangamma	H.M. Ananthakumaraiah
16	O.S. 241/2015 (cross of pw) IA/1/2015 IA/2/2015		Karigiriappa <b>Vs</b> R.C.Mamatha	Venkatghappa
17	O.S. 678/2015 (cross of pw) IA/1/2015		Basavalingaiah <b>Vs</b> Ramesha	M.S.Shreedhara murthy
18	O.S. 737/2015 (HEARING) IA/1/2015		Ramaiah <b>Vs</b> Basavalingaiah	V.R.Venkateshappa
19	O.S. 738/2015 (HEARING) IA/1/2015		Noorjan <b>Vs</b> Basavalingaiah@Thammaiah	V.R.Venkateshappa
20	O.S. 739/2015 (HEARING) IA/1/2015		Rajanna <b>Vs</b> Basavalingaiah@Thammaiah	V.R.Venkateshappa
21	O.S. 740/2015 (HEARING) IA/1/2015		Lalithamma <b>Vs</b> Basavalingaiah@Thammaiah	V.R.Venkateshappa
22	O.S. 741/2015 (HEARING) IA/1/2015		Ramesh <b>Vs</b> Basavalingaiah@Thammaiah	V.R.Venkateshappa
23	O.S. 742/2015 (HEARING) IA/1/2015		Nagaraju <b>Vs</b> Basavalingaiah@Thammaiah	V.R.Venkateshappa
24	O.S. 743/2015 (HEARING) IA/1/2015		Venkataramaiah <b>Vs</b> Basavalingaiah@Thammaiah	V.R.Venkateshappa
25	O.S. 744/2015 (HEARING) IA/1/2015		Kempanarasiah <b>Vs</b> Basavalingaiah@Thammaiah	V.R.Venkateshappa
26	O.S. 745/2015 (HEARING) IA/1/2015		N.Nagendra <b>Vs</b> Basavalingaiah	V.R.Venkateshappa
27	O.S. 746/2015 (HEARING) IA/1/2015		Muddappa <b>Vs</b> Basavalingaiah@Thammaiah	V.R.Venkateshappa
28	O.S. 747/2015 (HEARING) IA/1/2015		Jayaramachar <b>Vs</b> Basavalingaiah@Thammaiah	V.R.Venkateshappa
29	O.S. 748/2015 (HEARING) IA/1/2015		Syed Tajuddin <b>Vs</b> Basavalingaiah	V.R.Venkateshappa

**Prl. Civil Judge Jr.Divn and JMFC**  
**Sri. Pradip Potadar**  
**V ADDL CIVIL JUDGE AND JMFC VI COURT**  
**Cause List Date: 08-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
30	O.S. 749/2015 (HEARING) IA/1/2015		Jayamma <b>Vs</b> Basavalingaiah@Thammaiah	V.R.Venkateshappa
31	O.S. 751/2015 (HEARING) IA/1/2015		Mustaff@Musthaq <b>Vs</b> Basavalingaiah@Thammaiah	V.R.Venkateshappa
32	O.S. 844/2015 (HEARING) IA/1/2015		A.V.Bharathi <b>Vs</b> Basavalingaiah @ Thammaiah	V.R.Venkateshappa
33	O.S. 1053/2015 (EVIDENCE) IA/1/2015 IA/2/2015		Tulasikrishna <b>Vs</b> Thopaiah	M.Mallikarjunaiah
34	O.S. 528/2017 (cross of pw) IA/1/2017		Thimmappa <b>Vs</b> Venkatesh	Govindaraju.S.M.
35	O.S. 750/2017 (EVIDENCE) IA/1/2017 IA/2/2017		Mahadevaiah <b>Vs</b> The Executive Officer	B.G.Gowrishankar
36	O.S. 626/2018 (EVIDENCE)		Canara Bank <b>Vs</b> Asgar Ahamad	Jagadeeshappa
37	O.S. 174/2019 (EVIDENCE) IA/1/2019		Narasamma <b>Vs</b> Lakshamma	Narasimhamurthy K.
38	O.S. 324/2019 (EVIDENCE) IA/1/2019 IA/2/2019		Gangambike <b>Vs</b> Narasamma	Prakash R.P.
39	O.S. 757/2020 (FIRST HEARING) IA/1/2020 IA/2/2020		Padma K <b>Vs</b> Manjunath	Ashalatha
<b>Cases listed below are adjourned due to Covid 19</b>				
40	O.S. 817/2018 (NOTICE) IA/1/2018	<b>22-12-2020</b>	Lenkappa <b>Vs</b> Hanumantharayappa	Abhilash.N.S.
41	O.S. 342/2019 (Objections)	<b>22-12-2020</b>	Canara Bank <b>Vs</b> Farooq Pasha	Venugopal S.R.
42	O.S. 469/2019 (Objections) IA/1/2019	<b>22-12-2020</b>	Sami Ahamed <b>Vs</b> R. Raju	Inayathulla Khan
43	EX 96/2019 (STEPS)	<b>22-12-2020</b>	M/s. Shriram Chits (K) Pvt Ltd <b>Vs</b> Rajanna. K.G	B.G. Gowri Shankar

**Prl. Civil Judge Jr.Divn and JMFC**  
**Sri. Pradip Potadar**  
**V ADDL CIVIL JUDGE AND JMFC VI COURT**  
**Cause List Date: 08-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
44	O.S. 1086/2015 (Objections) IA/1/2015	<b>28-12-2020</b>	Kempamma <b>Vs</b> Narasimhamurthy	Siddappa.K
45	FDP 17/2018 (Objections)	<b>28-12-2020</b>	Latha <b>Vs</b> Sanjeevaiah	Rangaraju.B.A.
46	O.S. 693/2019 (SUMMONS) IA/1/2019	<b>05-01-2021</b>	Chikkarangaiah <b>Vs</b> Nanjamma	R.Thimmaswamy
47	O.S. 384/2011 (STEPS)	<b>08-01-2021</b>	Arunkumar <b>Vs</b> N.G Venkatesh	V.S
48	O.S. 992/2012 (Objections) IA/1/2012	<b>08-01-2021</b>	Manjunatha <b>Vs</b> Puttarangamma	P.K.Manjunatha
49	O.S. 554/2013 (Objections) IA/1/2013	<b>08-01-2021</b>	Kempamma <b>Vs</b> Girijamma	E. Hanumantharayappa
50	O.S. 774/2013 (Objections) IA/1/2013	<b>08-01-2021</b>	Gangamma <b>Vs</b> Huchamma	H.V. Ranganatha Reddy
51	O.S. 540/2017 (Objections) IA/1/2017 IA/2/2017	<b>08-01-2021</b>	Yallaiah <b>Vs</b> Chief Secretary	L.Ramanjaiah
52	EX 55/2018 (STEPS)	<b>08-01-2021</b>	N.B.Jagadeesh <b>Vs</b> U.G.Siddaiah	R Nagesh Rao Gaikwad
53	EX 69/2019 (NOTICE)	<b>08-01-2021</b>	M/S Margadarsi Chits (K) Pvt. Ltd., <b>Vs</b> R. Narasimharaju	K. Naveen Nayak
54	Civil Misc 2/2020 (STEPS)	<b>08-01-2021</b>	Parameshwara. G <b>Vs</b> Saraswathi. G	K.S.J
55	O.S. 169/2020 (STEPS) IA/1/2020	<b>08-01-2021</b>	M Sreenivasaiah <b>Vs</b> Neelamma	T R Mamatha
56	FDP 2/2019 (STEPS)	<b>11-01-2021</b>	K. Narasimhamurthy <b>Vs</b> Shankaramma	Hanumantharayappa E
57	O.S. 576/2019 (Objections) IA/1/2019 IA/2/2019	<b>15-01-2021</b>	Puttaiah <b>Vs</b> Panchayath Development Officer	R. Shivakumar

**Prl. Civil Judge Jr.Divn and JMFC**  
**Sri. Pradip Potadar**  
**V ADDL CIVIL JUDGE AND JMFC VI COURT**  
**Cause List Date: 08-12-2020**

---

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
58	O.S. 599/2019 (Objections) IA/1/2019 IA/2/2019	<b>15-01-2021</b>	B.A. Narayanaswamy <b>Vs</b> Gowaramma	Ramesh R.H.
59	Civil Misc 24/2019 (STEPS)	<b>25-01-2021</b>	Shivaraju <b>Vs</b> Althaf Ahamad Khan	A. Kaleemulla
60	O.S. 704/2019 (Objections) IA/1/2019 IA/2/2019	<b>25-01-2021</b>	Sree Karthik.C.M <b>Vs</b> Muniswamy alias Venkatesha	H.S. Bhasmangi Rudraiah
61	O.S. 842/2019 (Objections) IA/1/2019	<b>25-01-2021</b>	Siddagangamma <b>Vs</b> The Superintendent of Police	K.V. Srinivasa Murthy



**Prl. Civil Judge Jr.Divn and JMFC**  
**Smt.Manju S(Incharge)**  
**VI ADDL. CIVIL JUDGE AND JMFC VII COURT**  
**Cause List Date: 08-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b>Cases listed below are adjourned due to Covid 19</b>				
1	C.C. 722/2019 (FOR SETTELEMENT)	<b>15-12-2020</b>	G.S. Hanumantharayappa <b>Vs</b> Siddesh	N.H. Srinivasamurthy
2	C.C. 498/2011 (warrant to accused)	<b>04-02-2021</b>	Manjaiah.B.H <b>Vs</b> D.S.Panchanandan	MM
3	C.C. 3964/2012 (warrant to accused)	<b>04-02-2021</b>	Shriram Transport Finance Co.Ltd. <b>Vs</b> T.Gangadhara	N.V.Naveen Kumar J.M.Mutharayappa
4	C.C. 4216/2012 (warrant to accused)	<b>04-02-2021</b>	M-s Sriram Transport Finance Co. Ltd. <b>Vs</b> Mahalakshmi @ Mahalakshamma	N V N
5	C.C. 4218/2012 (SUMMONS)	<b>04-02-2021</b>	M-s Sriram Transport Finance Co. Ltd. <b>Vs</b> Zabiulla Baig @ Jabiulla Baig .S	N V N
6	C.C. 4427/2012 (warrant to accused)	<b>04-02-2021</b>	J.A.Suresh <b>Vs</b> Neelakanta	Siddappa.K
7	C.C. 4892/2012 (SUMMONS)	<b>04-02-2021</b>	Sree Ram Transport Finance Companay Ltd Kumar Swamy <b>Vs</b> Fairoz Alias Fairoz Pasha	N V N
8	C.C. 5059/2012 (warrant to accused)	<b>04-02-2021</b>	MS Sriram Transport Finance Co Ltd. Represented by Its authorised Sri.Kumar Swamy <b>Vs</b> Firoz Alias Firoz Khan	
9	C.C. 5062/2012 (warrant to accused)	<b>04-02-2021</b>	MS Sriram Transport Finance Co Ltd. Represented by Its authorised Sri.Kumar Swamy <b>Vs</b> Prabhakara Reddy	
10	C.C. 169/2013 (warrant to accused)	<b>04-02-2021</b>	Manjaiah B.H. <b>Vs</b> Smt. T.R. Nirmala	K.S. Shivakumar
11	C.C. 192/2013 (warrant to accused)	<b>04-02-2021</b>	Manjaiah. B.H. <b>Vs</b> H.V. Krishna Swamy	K.S. Shivakumar
12	C.C. 197/2013 (warrant to accused)	<b>04-02-2021</b>	MS. Shriram Transport Finance Co., Ltd., <b>Vs</b> Jayamma	

**Prl. Civil Judge Jr.Divn and JMFC**  
**Smt.Manju S(Incharge)**  
**VI ADDL. CIVIL JUDGE AND JMFC VII COURT**  
**Cause List Date: 08-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
13	C.C. 1551/2013 (warrant to accused)	<b>04-02-2021</b>	MS. Shriram Transport Finance Co., Ltd., <b>Vs</b> Rihan Pasha	
14	C.C. 1552/2013 (STEPS)	<b>04-02-2021</b>	MS. Shriram Transport Finance Co., Ltd., <b>Vs</b> Ramakrishnappa. C.	J.B. Sannamarappa
15	C.C. 1879/2013 (warrant to accused)	<b>04-02-2021</b>	Manjaiah. B.H. <b>Vs</b> J. Hemaraju	K.S. Shivakumar
16	C.C. 2012/2013 (warrant to accused)	<b>04-02-2021</b>	MS. Shriram Transport Finance Co., Ltd., <b>Vs</b> Harisha	N.V. Naveen Kumar
17	C.C. 2020/2013 (summons to accused)	<b>04-02-2021</b>	MS. Shriram Transport Finance Co., Ltd., <b>Vs</b> H.N. Chandrashekhar	N.V. Naveen Kumar
18	C.C. 2149/2013 (warrant to accused)	<b>04-02-2021</b>	MS. Shriram Transport Finance Co., Ltd., <b>Vs</b> Nagabhushanachar. B.G.	

**Prl. Civil Judge Jr.Divn and JMFC**  
**Smt.Manju S(Incharge)**  
**VI ADDL. CIVIL JUDGE AND JMFC VII COURT**  
**Cause List Date: 08-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>11.00 AM to 02.00PM</u></b>				
1	O.S. 676/1999 (HEARING)		Lakshamma <b>Vs</b> Ajjagangaiah	R.K.G.M.M. E.H.
2	O.S. 100/2000 (EVIDENCE)		G.Shanthamma <b>Vs</b> T.L.narasimhaswamy	K S G
3	O.S. 93/2003 (EVIDENCE)		C. Vijayakumar <b>Vs</b> R. Gopal	KS MM
4	O.S. 285/2006 (NOTICE)		Gangamma <b>Vs</b> Siddalingappa	PGR Exparte
5	O.S. 415/2008 (For amendment)		Showkath Ulla Khan <b>Vs</b> Hanumantharayappa	MCP YRV
6	O.S. 929/2009 (For amendment)		Chikkanna <b>Vs</b> Mallamma	TRR PCS
7	O.S. 255/2011 (Objections)		Mahadevaiah <b>Vs</b> Rajanna	BSY BCSK
8	O.S. 638/2011 (HEARING)		Venkatalakshamma <b>Vs</b> Ramadasappa	KM
9	O.S. 1561/2011 (HEARING)		C.Kamamma <b>Vs</b> Channappa	K.V.Ranganatha Reddy
10	O.S. 32/2012 (HEARING)		P. Mahanthesh <b>Vs</b> Shivamma	SRR BAG
11	O.S. 397/2015 (HEARING) IA/1/2015		Annapurnamma <b>Vs</b> Rathnamma	T.s.Narayanaswamy
12	O.S. 479/2020 (summons to defendent)		state Bank of India <b>Vs</b> Shashidhara T P	Shams US Tabrez A
13	O.S. 637/2020 (FIRST HEARING)		Bhylamma <b>Vs</b> Ravi Shankara Rao	K Basavaraju
<b>Cases listed below are adjourned due to Covid 19</b>				
14	O.S. 364/2008 (Cross of D.W)	<b>01-03-2021</b>	Rudranamma <b>Vs</b> Gurusiddaiah	S.R.Venugopal
15	O.S. 1110/2009 (HEARING)	<b>01-03-2021</b>	Devamma @ Maridevamma <b>Vs</b> Honnappa	R J NRR

**Prl. Civil Judge Jr.Divn and JMFC**  
**Smt.Manju S(Incharge)**  
**VI ADDL. CIVIL JUDGE AND JMFC VII COURT**  
**Cause List Date: 08-12-2020**

---

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
16	O.S. 412/2020 (Objections) IA/1/2020	<b>01-03-2021</b>	T S Rudresh <b>Vs</b> Wipro Enterprises Pvt Ltd	Ramesha S
17	O.S. 486/2020 (summons to defendent)	<b>01-03-2021</b>	S V Pandurao <b>Vs</b> Gangu Bai	R Nagesh Rao Raikwad